

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. (IB)-122 (PB)/2017
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

NAME OF THE COMPANY: Bank of Baroda
Vs.
Ultra Home Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s. 7 of (IBC).

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	BISHWAJIT DUBEY			
	UDAY KHARE			
	SHAURYA VARDHAN			

} For Applicant
ORDER

For Order, see (IB)-121(PB)/2017.

Sd—
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

Sd—
(DEEPA KRISHAN)
MEMBER(TECHNICAL)